

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:221

ANSWERED ON:26.07.2010

RASHTRIYA SAFAI KARAMCHARI MUKTI AND PUNARWAS YOJANA

Agarwal Shri Jai Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the funds allotted under the Rashtriya Karamchari Mukti and Punarwas Yojana and its achievement during each of the last three years and the current year, State-wise;
- (b) whether some States have used the allotted funds under the said scheme in other schemes;
- (c) if so, the details thereof and the reasons therefor, and
- (d) the status of the compliance of the guidelines of Rashtriya Safai Karmachari Ayog by each of the States?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) National Scheme for Liberation of Rehabilitation of Scavengers (NSLRS) was implemented upto the year 2004-05. No funds under this Scheme have been allocated during last three years. Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) was approved as a successor to NSLRS during 2006. A statement showing the number of beneficiaries who have been provided loan under the Scheme and funds allocated to the State Channelising Agencies of the concerned States is at Annexure I.
- (b) and (c) No reports have been received regarding allocated funds under the SRMS having been used for other Schemes.
- (d) According to the information furnished by National Commission for Safai Karamcharis(NCSK), no guidelines were issued by it to the States.